

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1590

ANSWERED ON:02.12.2005

WIND AND SOLAR ENERGY

Ajaya Kumar Shri S.;Appadurai Shri M.;Goel Shri Surendra Prakash;Khaire Shri Chandrakant Bhaurao;Maken Shri Ajay;Sippiarai Shri A. Ravichandran;Vallabhaneni Shri Balashowry

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

- (a) the details of the Institutions/NGOs which were provided funds as grants by the Union Government for the generation of solar and wind energy in the country during each of the last three years, State-wise;
- (b) the total grants provided to each of them during the above period;
- (c) whether the Government are aware that grants provided have not been utilized fully by them during the period, causing short fall in solar and wind energy generation;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against such institution/NGOs?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a) & (b): The Government does not provide any subsidy for setting up of commercial Wind Farm Projects. The programmes on Solar Energy and Small Wind and Hybrid Systems are implemented mainly by State Nodal Agencies. State-wise details of Central Financial Assistance provided under Solar Energy Programme to various institutions/NGOs during the last three years i.e. 2002-03 to 2004-05 are given in Annexure.

(c): No, Sir. The Government ensures receipt of utilization certificates of previous releases and progress reports before subsequent release of funds.

(d) & (e): Does not arise.  
Annexure

Annexure referred to in Part (a) & (b) of Lok Saha Unstarred Question No. 1590 regarding Wind and Solar Energy to be answered on 2nd December, 2005.

State-wise details of Central Financial Assistance provided under Solar Energy Programme to various institutions/NGOs during the last three years i.e. 2002-03 to 2004-05.

(Rupees in lakhs)

Sl.No. State/UTs 2002-03 2003-04 2004-05

1. Andhra Pradesh	1.60	0.40	0.00
2. Bihar	0.00	0.68	0.00
3. Chhatisgarh	8.70	0.00	0.00
4. Rajasthan	288.22	12.19	2.70
5. West Bengal	83.85	109.42	77.68
6. Jammu & Kashmir	34.85	0.00	27.99
7 Kerala	38.12	22.53	0.00
8. Manipur	0.00	25.00	0.00
9. Delhi	51.40	2.44	61.52
10. Tamil Nadu	4.00	0.00	1.37
11. Karnataka	40.76	0.00	0.00
12. Uttar Pradesh	21.93	0.00	0.00